

15.33 hrs.

**SPECIFIC RELIEF
(AMENDMENT) BILL* (AMEND-
MENT OF SECTION 14).**

SHRI VIRDHI CHANDER JAIN
(Barmer) : I beg to move for leave
to introduce a Bill further to amend
the Specific Relief Act, 1963.

MR. CHAIRMAN : The question
is :

“That leave be granted to
introduce a Bill further to
amend the Specific Relief Act,
1963.”

The motion was adopted.

SHRI VIRDHI CHANDER JAIN:
I introduce the Bill.

15.34 hrs.

**SALARY, ALLOWANCE AND
PENSION OF MEMBERS OF
PARLIAMENT (AMENDMENT)
BILL* (AMENDMENT OF SEC-
TION 3 ETC.)**

**SHRI GEORGE JOSEPH MUN-
DACKAL** (Muvattupuzha) : I beg
to move for leave to introduce a Bill
further to amend the Salary, Allow-
ances and Pension of Members of
Parliament Act, 1954.

Mr. CHAIRMAN : The question
is :

“That leave be granted to
introduce a Bill further to
amend the Salary, Allowances
and Pension of Members of
Parliament Act, 1954.”

The motion was adopted.

**SHRI GEORGE JOSEPH MUN-
DACKAL :** I introduce** the Bill.

*Published in Gazette of India Extraordi-
nary, Part II, Section 2, dated 21-8-1981.

**Introduced with the recommendation of
the President.

15.35 hrs.

**PROVIDING OF EMPLOYMENT,
PAYMENT OF UNEMPLOYMENT
ALLOWANCE AND UNEMPLOY-
MENT INSURANCE SCHEME
BILL BY (SHRI B. V. DESAI).**
MR. CHAIRMAN : The House will
now take up further consideration
of the Providing of Employment,
Payment of Unemployment Allow-
ance and Unemployment Insurance
Scheme Bill.

Shri Hannan Mollah will continue
this speech. He has already taken
ten minutes. He can take another
minute or two.

SHRI HANNAN MOLLAH
(Uluberia) : Mr. Chairman, as I
said the other day, the unemploy-
ment problem is related to our social
system. I agree with Shri Desai that
atleast this minimum relief should
be given to the unemployment youth
of our country. We know very well
that this will not solve the problem.
I have already mentioned how it can
be solved. It is related to the land
problem of our country. Since a
major portion of the unemployed are
in the rural areas, this problem is
related to radical land reforms.

And if that is done properly, as it
will not be done due to the lack of
political will of the ruling class dur-
ing the last 33 years, and if the
radical land reforms are brought
about, then rural unemployment
problem can be solved. The un-
employed people will get their jobs
and if they are provided land in the
rural areas, a large number of rural
unemployed will be engaged there.
Then the flow of people from the
rural areas to the cities for jobs can
be arrested. Also the confiscation of
foreign capital and monopoly capital
is also necessary. If the policy of
the Government changes, then this
new system can be introduced. Then
only new industries may come.
The problem of market can be
solved.